

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**27. IA 5318/2023 IA 3440/2023-66 IA 1910/2023 IA
2471/2023 IA 4310/2023 in C.P. (IB)/4455(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- IA 5318/2023 Mr. Prakash Dattatraya
Naringrekar Vs. The Liquidator Ckp
Co-Operative Bank Limited
IA 3440/2023 Mr. Prakash Dattatraya
Naringrekar (Resolyion Professional Of
M/S. Nanai Dairy Private Limited) Vs.
Mr. Vijay Ramesh Vaidya
IA 1910/2023 Mr Prakash Dattareya
Naringrekar Resolution Professional
Of Nanai Dairy Private Limited Vs. Mr
Vijay Ramesh Vaidya
IA 2471/2023 Mr Prakash Dattatraya
Naringrekar Resolution Professional
Of Nanai Dairy Private Limited Vs. The
Liquidator Of Ckp Co-Op. Bank Ltd (In
Liquidation)
IA 4310/2023 The Liquidator Ckp Co-
Op. Bank Ltd Vs. Nanai Dairy Pvt Ltd
IN THE MATTER OF
Bank of Maharashtra
V/s
Nanai Dairy Pvt. Ltd**

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) Sec 60(5) Sec 66(1) 19(2)
Application under any other provisions- IBC U/s 7 of Insolvency
and Bankruptcy Code, 2016**

ORDER

IA 5318 of 2023:- Counsel, Hitanshu Jain appeared for the
Applicant/RP through VC and Counsel, Mily Ghoshal a/w Ritika Vijan
appeared for the Respondent. By consent, list this matter on
19.06.2024.

IA 3440 of 2023:- Counsel, Mily Ghoshal a/w Ritika Vijan appeared for the Applicant and Counsel, Hitanshu Jain appeared for the Respondent. Perusal of the record reveals that reply has not yet been filed despite sufficient time. Let reply, if any, on behalf of the Respondent be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to last chance, failing which right to file reply shall be forfeited. List this matter on **19.06.2024**.

Counsel, Mily Ghoshal a/w Ritika Vijan appeared for the Applicant in IA 1910 of 2023, IA 2471 of 2023 and IA 4310 of 2023, Counsel, Hetal Parmar appeared for the Respondent in IA 4310 of 2023. List all other Applications on **19.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)